

37. गोंडा	27.34
38. बाराबंकी	30.42
39. फैजाबाद	39.90
40. सुल्तानपुर	38.69
41. सिद्धार्थ नगर	27.09
42. महाराजगंज	28.90
43. बस्ती	35.54
44. गोरखपुर	43.30
45. देवरिया	37.30
46. मऊ	43.80
47. आजमगढ़	39.22
48. जौनपुर	42.22
49. बालिया	43.89
50. गाजीपुर	43.27
51. वाराणसी	47.70
52. मिर्जापुर	39.68
53. सोनभद्र	34.40

Recommendations of the Rastogi Committee

364. SHRI SOM PAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Rastogi Committee appointed by Government has submitted its Report;

(b) if so, what are the major recommendations of the Committee;

(c) what is Government's reaction thereto;

(d) whether Government propose to accept and implement some or all of these recommendations; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Rastogi Committee is a Committee of the

University Grants Commission (UGC). The Committee has submitted its report to the Commission which has initiated an indepth examination of the recommendations made. Central Government will have occasion to examine Rastogi Committee Report, alongwith UGC's views thereon only after the Commission completes its examination and transmits the Report to the Department of Education.

Import of vegetable oil for ICDS project

365. SHRI SOM PAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Department of Women and Child Development imported vegetable oil as free gift for I.C.D.S. project from the U.S.A. in 1995;

(b) whether it is true that the forwarding agency who handled that cargo at Calcutta airport stored the same in their warehouse for about a year before it was transported to Assam;

(c) if so, what are the details of the same including the name of the forwarding agency; and

(d) whether any shortage or pilferage was detected at any stage, any enquiry conducted into the affair and the results thereof and action taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, Sir. The World Food Programme (WFP) a U.N. Agency and CARE an International Voluntary Organisation imported vegetable oil as free gift for supplementary nutrition in I.C.D.S. projects.

(b) Yes, Sir.

(c) 299.969 MTs of vegetable oil in 13609 cartons imported by WFP were kept in the warehouse of M/s. Balmer Lawrie and Co. Ltd., the Clearing & Forwarding Agent (C&F Agent).

(d) Yes Sir, shortweight cartons of vegetable oil were detected at CWC godown Maligaon, Guwahati. A Joint

Inspection Team conducted an enquiry and reached the conclusion that the loss of oil might have taken place in the custody of C&F Agent due to prolonged storage. The Joint Inspection Team also concluded that the losses were also due to delay in lifting the commodity by the State Government of Assam. To compensate, it has been decided that the Clearing and Forwarding (C&F) Agent will purchase local food commodities for the ICDS programme in Assam.

Investment on Human Resource Development in India

366. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to invest more in people to rout illiteracy and banish poverty;

(b) if so, the details thereof; and

(c) the comparative figures of investment on Human Resource Development in India and China as per UNDP's Human Development Report, 1997?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) The budgetary expenditure on Education by education Departments of Centre and States has increased from Rs. 27593.98 crores in 1994-95 (RE) to Rs. 30250.25 crores in 1995-96 (BE). Government propose to increase budgetary allocation for education further during the Ninth Plan.

(c) According to UNDP's Human Development report 1997, public expenditure on education as a percentage of GNP in 1993-94 was 3.8 per cent in India as compared to 2.6 per cent in China.

Review of National Sports Policy

367. SHRI GYAN RANJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether National Sports Policy was drafted in the year 1984 which was to be reviewed after every five years;

(b) if not, the reasons therefor;

(c) what was the base line of sports performance of Indians in 1984 and what is the achievement in the year 1997; and

(d) what has been the budgetary allocation for sports during last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN): (a) Yes, Sir, the existing National Sports Policy was framed in the year 1984 and laid in both the Houses of Parliament on 21.8.84. The Policy provides for a review of the progress made in the implementation of the policy, every 5 years, by the Govt. of India and consultation with the State Governments.

(b) does not arise.

(c) In 1984 the only major event in which India participated was the Olympics. No medal was won in the 1984 Olympics.

No major event such as Olympic/Asian/Commonwealth games is scheduled for 1997. The last Olympics were held in Atlanta in 1996 where India won a Bronze medal (in Tennis by Shri Leander Paes). It is considered as one of the most significant achievements of India in the field of sports.

The last Asian and Commonwealth games were held in 1994. In the Asiad, India won 23 medals including 4 Gold and 3 Silver. In the last commonwealth Games, India got 24 medals including 6 gold and 11 Silver.